

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No. 84/2018
IN
CP (IB) NO. 07/Chd/Hry/2017
(Decided matter)**

In the matter of :

Recorders and Medicare Systems Pvt. Ltd. ..Applicant/Corporate Debtor.

And in the matter of:

Anil GoelResolution Professional.

Present: Mr. G.S. Sarin, Practising Company Secretary for the Resolution Professional.
Ms. Pooja Mahajan for Promotor-Director.
Mr. Krishan Vrind Jain, C.A. for the Resolution Applicant.

As per office report, certificate in Form H has been filed by the Resolution Professional in compliance with the previous order.

List the matter on 05.09.2018 for arguments.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member (Technical)

August 09, 2018
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